फर्जी जाति प्रमाण-पत्र जारी न हों, इसके लिए निर्धारित प्रपत्र तथा प्रक्रिया है। प्रमाण पत्र निर्धारित गुलाबी रंग के कागज पर न्यायालय की मुहर के साथ ही जारी किया जाता है। इसके अलावा किसी अन्य प्रपत्र में प्रमाण पत्र जारी करना प्रतिबंधित किया गया है।

मध्य प्रदेश में जबलपुर तथा अन्य सभी स्थानों पर केन्द्र सरकार के रक्षा संस्थान, बैंक, रेलवे व अन्य केन्द्रीय कार्यालयों द्वारा आवेदकों से स्वयं के प्रपत्र में जाति प्रमाण पत्र की मांग की जाती है, जो कि नियम के विरुद्ध है तथा निर्धारित प्रपत्र के अलावा किसी अन्य प्रपत्र में प्रमाण पत्र जारी करना भी गैर-कानूनी माना गया है।

जबलपुर में उक्त संस्थानों द्वारा अपने प्रपत्र में प्रमाण-पत्र की मांग करने पर मजबूर होकर जिला दण्डाधिकारी को आदेश जारी करना पड़ा कि यदि मध्य प्रदेश शासन के निर्धारित प्रपत्र के अलावा यदि किसी अन्य प्रपत्र में कोई भी संस्थान प्रमाण पत्र की मांग करता है, तो वह ST-ST अत्याचार अधिनियम की धाराओं के अंतर्गत दंड का भागी होगा।

अतएव मैं इस सदन के माध्यम से केन्द्र सरकार से अनुरोध करना चाहती हूं कि केन्द्र सरकार अपने कार्यालयों को इस संबंध में आवश्यक निर्देश जारी करे।

श्री कृष्ण लाल बाल्मीकि (राजस्थान) : मैं अपने को इस विशेष उल्लेख के साथ सम्बद्ध करता हूं।

श्री भागीरथी माझी (उड़ीसा) : मैं अपने को इस विशेष उल्लेख के साथ सम्बद्ध करता हूं।

Demand to take measures to enhance generation capacity of thermal power plants in Tamil Nadu

SHRI A. ELAVARASAN (Tamil Nadu): Sir, I would like to bring to the notice of the Government the unprecedented power cut existing in Tamil Nadu, which has caused severe negative impact on textiles and industries. Indian industries have suffered a massive loss of over Rs. 43,000 crore in the recently concluded financial year, due to non-availability and mismanagement of power. Particularly, the textile industry in Tamil Nadu has been passing through unprecedented crisis due to acute power shortage for the last couple of years. The textile industry in Tamil Nadu accounts for l/3rd of the textile size and 50 per cent of the spinning capacity in the country, providing jobs for over 10 million people, directly and indirectly and fetching foreign exchange to the tune of Rs. 30,000 crores. During the years between 2001-2006, spinning mills in Tamil Nadu were running round the clock and were busy expanding their operational capacities. Presently, a major part of the spinning mills which involves in manufacturing yarn remains idle. Several units are closing down, putting the jobs of thousands of the workers into jeopardy and many others have not received their wages for months. 392 mills were closed during the previous year, leaving more than 2 lakh workers jobless. Due to the ongoing continuous power crisis, mills are running only on 55 per cent of their production capacity, resulting in huge cuts in production and widespread lay-offs.

Therefore, I urge the Government to immediately initiate war-time steps to enhance the production capacity of existing thermal power stations and introduce new projects in Tamil Nadu, Thank you, Sir.

SHRI S. ANBALAGAN (Tamil Nadu): Sir, I would like to associate myself with the Special Mention made by the hon. Member.